

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI**

**C. P. NO. 10/163/14
CA. NO.**

CORAM:

**PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**SH. M.K. HANJURA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**

NAME OF THE COMPANY: M/s Mr. Om Prakash Gupta V/s. M/s. Revex Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-----------------|--------------------|-----------------------|--|
| 1. | ANKIT SINGAL | Adv | Petitioner |  |

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given one week's time as last chance to file the reply. Learned counsel for the other side shall be at liberty to file the rejoinder, if any, within a period of one week thereafter.

List on 10.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)